

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)**

THURSDAY, THE SECOND DAY OF APRIL
TWO THOUSAND AND TWENTY SIX

PRESENT

THE HONOURABLE SRI JUSTICE VAKITI RAMAKRISHNA REDDY

WRIT PETITION NO: 2000 OF 2021

Between:

1. Mogili Nagesh, S/o. M. Rajulu,
Age: 58 years, Occ: Agriculture/Agriculture labour
R/o. 2-18, Main Road, Jagannadhapuram Village,
Sathupalli Mandal, Khammam - 507 303.
2. Gaddam Srinivas Rao, S/o. G. Chinna Kaathappa,
Age: 44 years, Occ: Agriculture/Agriculture labour
R/o. 2-26, Main Road, Jagannadhapuram,
Kistaram, Sathupalli, Khammam - 507 303.
3. Uke Usharani, D/o. Satyam,
Age: 55 years, Occ: Agriculture/Agriculture labour,
R/o. 2-1, Jagannadhapuram, Kistaram,
Sathupalli, Khammam - 507 303.
4. Vuke Bhadram, S/o. V. Chelamaiah,
Age: 53 years, Occ: Agriculture/Agriculture labour,
R/o. 2-42, Jagannadhapuram, Cherukupalle,
Kistaram, Khammam - 507 303.
5. Mogili Yarraiah, S/o. Rajulu,
Age: 42 years, Occ: Agriculture/Agriculture labour,
R/o. 2-21, Jagannadhapuram, Kistaram,
Khammam - 507 303.
6. Mogili Sowjaya, D/o. Yarraiah,
Age: 31 years, Occ: Agriculture/Agriculture labour,
R/o. 2-21, Jagannadhapuram, Kistaram,
Sathupalli, Khammam - 507 303.
7. Tumula Ramarao, S/o. T. Suraiyah,
Age: 65 years, Occ: Agriculture/Agriculture labour,
R/o. H.No.32, Jagannadhapuram,
Sathupalli, Khammam - 507 303.
8. Gaddam Madhavarao, S/o. Laxmudu,
Age: 26 years, Occ: Agriculture/Agriculture labour,
R/o. H.No.2-17, Jagannadhapuram, Cherukupalle,
Sathupalli, Khammam - 507 303.
9. Gaddam Sai Kumar, S/o. G. Laxmudu,
Age: 21 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-14, Jagannadhapuram Village,
Sathupalli Mandal, Khammam - 507 303.
10. Vade Lakshmi, W/o. Late Hanumanthu,
Age: 72 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-17/1, Jagannadhapuram, Cherukupalle,

Kistaram, Khammam - 507 303.

11. Mogili Ramu, S/o. Muthyalu,
Age: 38 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-14, Jagannadhapuram, Cherukupalle,
Kistaram, Khammam - 507 303.
12. Mogili Mutyalu, S/o. Yarrappa,
Age: 72 years, Occ: Agriculture/Agriculture labour,
R/o. Jagannadhapuram Village, Cherukupalle,
Sathupalli Mandal, Khammam - 507 303.
13. Mogili Ravi, S/o. Muthyalu,
Age: 37 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-14, Jagannadhapuram,
Kistaram, Khammam - 507 303.
14. Mogili Vijay, S/o. Muthyalu,
Age: 39 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-12/20, Jagannadhapuram,
Kistaram, Khammam - 507 303.
15. Mogili Vamshi, S/o. Vijay,
Age: 20 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-12/20, Main Road, Jagannadhapuram Village,
Sathupalli Mandal, Kistaram, Khammam - 507 303.
16. Mogili Sheshagiri, S/o. Muthyalu,
Age: 50 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-17, Jagannadhapuram, Cherukupalle,
Kistaram, Khammam - 507 303.
17. Mogili Bujji Babu, S/o. Sheshagiri,
Age: 25 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 1-129, Jagannadhapuram, Cherukupalle,
Kistaram, Khammam - 507 303.
18. Mogili Mamatha, D/o. Sheshagiri,
Age: 23 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 1-29, Jagannadhapuram,
Kistaram, Khammam - 507 303.
19. Vuke Baburao, S/o. Rajulu,
Age: 39 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-4, Jagannadhapuram,
Kistaram, Khammam - 507 303.
20. Kunja Thirupathamma, W/o. K. Gopaiah,
Age: 62 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-23, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
21. Gandi Baburao, S/o. G. Rajulu,
Age: 43 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. , Jagannadhapuram Village,
Kistaram, Sathupalle Mandal, Khammam - 507 303.
22. Podiyam Ranjith Kumar, S/o. Rambabu,

5

- Age: 27 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-12/20, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
23. Podiyam Radha, W/o. Rambabu,
Age: 44 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-12/20, Jagannadhapuram,
Cherukupalle, Kistaram, Khammam - 507 303.
24. Podiyam Kalyan, S/o. Rambabu,
Age: 22 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-12/20, Jagannadhapuram,
Cherukupalle, Kistaram, Khammam - 507 303.
25. Soyam Sursh, S/o. Laxmaiah,
Age: 52 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-44, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
26. Mogili Balaji, S/o. Nageswar Rao,
Age: 30 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-18, Jagannadhapuram Village,
Kistaram, Sathupalle, Khammam - 507 303.
27. Soyam Durgarao, S/o. Laxmaiah,
Age: 38 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-24, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
28. Soyam Padma, W/o. Laxmaiah,
Age: 57 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-44, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
29. Soyam Rajyalaxmi, D/o. Laxmaiah,
Age: 31 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-44, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
30. Gundi Pentaiah, S/o. Gundi Rajulu,
Age: 35 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-20, Main Road, Jagannadhapuram Village,
Kistaram, Sathupalle Mandal, Khammam - 507 303.
31. Mogili Kiran, S/o. Nagesh,
Age: 29 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-18, Jagannadhapuram Village,
Cherukupalle, Kistaram, Sathupalle, Khammam - 507 303.
32. Mecha Kalavathi, W/o. Mecha Adinarayana,
Age: 37 years, Occ: Agriculture/Agriculture labour,
R/o. Main Road, Jagannadhapuram Village,
Kistaram, Sathupalle, Khammam - 507 303.
33. Mogili Chukkamma, rep. by her LR Mogili Pulla Rao, S/o. Mogili Venkappa, age: 50 years, Occ: Agriculture/Agriculture labour,
R/o. H.No.2-16, Main Road, Jagannadhapuram Village,
Sathupalle, Khammam - 507 303.

34. Paida Narasimha Rao, S/o. Rajulu,
Age: 46 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-31/1, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
35. Paida Murali, S/o. Narasimha Rao,
Age: 23 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-31/1, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
36. Mogili Baburao, S/o. Muthyalu,
Age: 55 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-15, Main Road, Jagannadhapuram Village,
Khammam - 507 303.
37. Mogili Rajeshwri, D/o. Mogili Babu Rao,
Age: 25 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. , Main Road, Jagannadhapuram Village,
Kistaram, Sathupalle Mandal, Khammam - 507 303.
38. Gaddam Ademma, W/o. Pothuraju,
Age: 72 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-31, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
39. Bandaru Nagalaxmi, D/o. Gaddam Pedda Venkateshwarlu,
Age: 32 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-28, Main Road, Jagannadhapuram Village,
Cherukupalle, Khammam - 507 303.
40. Mogili Shiva, S/o. Sheshaiah,
Age: 29 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-17, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
41. Gaddam Radha, W/o. Rambabu,
Age: 42 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-40, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
42. Gaddam Sarath, S/o. Rambabu,
Age: 21 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-31, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
43. Paida Ademma, W/o. Nagesh,
Age: 51 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-28, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
44. Paida Naresh, S/o. Nagesh,
Age: 33 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-30, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
45. Sunnam Rukminamma, W/o. Venkateswara Rao,
Age: 38 years, Occ: Agriculture/Agriculture labour,

R/o. H.No. 2-13, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.

46. Sunnam Nagaraju, S/o. Venkatesh,
Age: 28 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-13, Srirampuram,
Cherukupalle, Kistaram, Khammam - 507 303.
47. Sunnam Veerabhadram, S/o. Venkatesh,
Age: 31 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-13, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
48. Gaddam Pedda Venkateswarlu, S/o. Pedda Katappa,
Age: 60 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-28, Main Road, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
49. Gaddam Chinna Venkateswarlu, S/o. Katappa,
Age: 47 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-27, Jagannadhapuram Village,
Cherukupalle, Khammam - 507 303.
50. Gaddam Vani, D/o. Venkateswararao,
Age: 27 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-27, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
51. Gaddam Anand Babu, S/o. Srinivas Rao,
Age: 26 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-28, Jagannadhapuram Village,
Khammam - 507 303.
52. Gaddam Srikanth, S/o. Srinivas Rao,
Age: 24 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-26, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
53. Korsa Bharathi, W/o. Koteswararao,
Age: 42 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-62, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
54. Vuke Venkatesh, S/o. Rajulu,
Age: 66 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-32, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
55. Vuke Pullaiah, S/o. Chalamappa,
Age: 63 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-36, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
56. Vuke Ramesh, S/o. Nagesh,
Age: 39 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 1-18, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.

57. Vuka Pentaiah, S/o. Muthyalu,
Age: 63 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-35, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
58. Vuke Pedda Ramulu, S/o. Muthyalu,
Age: 81 years, Occ: Agriculture/Agriculture labour,
R/o. Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
59. Paida Adinarayana, S/o. Ramulu,
Age: 47 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 1-18, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
60. Paida Satyanarayana, S/o. Adinarayana,
Age: 24 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 1-18, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
61. Paida Ellamma, rep. by LR Paida Adinarayana, S/o. Ramulu,
Age: 47 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 1-18, Jagannadhapuram Village,
Sathupalle Mandal, Khammam - 507 303.
62. Paida Borraiah, S/o. Ramulu,
Age: 72 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-40, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
63. Vuka Rajamma, L.R. of Vuka Chinna Rajulu,
Age: 78 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-32, Jagannadhapuram Village,
Sathupalle Mandal, Khammam - 507 303.
64. Kondru Bhadrachiah, S/o. Veerappa,
Age: 68 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-44, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
65. Vuka Nageswarrao, S/o. Pedda Rajulu,
Age: 77 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-40, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
56. Vuke Krishna, S/o. Nagesh,
Age: 39 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-34, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
67. Vuke Venu, S/o. Krishna,
Age: 19 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-41, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
68. Vuka Venkappa, S/o. Pothu Raju,
Age: 68 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-40, Jagannadhapuram Village,

Kistaram, Khammam - 507 303.

69. Vuke Chinna Ramulu, S/o. Pothuraju,
Age: 62 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-39, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
70. Kunja Venkatesh, S/o. Rajulu,
Age: 41 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-38, Jagannadhapuram Village,
Kistaram, Sathupally, Khammam - 507 303.
71. Kunja Suryam, S/o. Rajulu,
Age: 30 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-38, Main Road, Jagannadhapuram Village,
Kistaram, Sathupalle, Khammam - 507 303.
72. Kunja Srinu S/o. Rajulu,
Age: 32 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-38, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
73. Mogili Narasimha Rao, S/o. Pothuraju,
Age: 52 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-47, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
74. Vuka Rajamma, W/o. Nagesh,
Age: 68 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-48, Jagannadhapuram Village,
Sathupalli, Khammam - 507 303.
75. Kunja Rama Laxmi, W/o. Raghavulu,
Age: 72 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-28, Jagannadhapuram Village,
Sathupalli, Khammam - 507 303.
76. Vuke Madhusudhana Rao, S/o. Bhadram,
Age: 28 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-42, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
77. Vuke Vijay Kumar, S/o. Bhadram,
Age: 26 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-42, Jagannadhapuram Village,
Kistaram, Sathupalle, Khammam - 507 303.
78. Vuke Veerappa, S/o. Pothuraju,
Age: 77 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-45, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
79. Vuke Subbarao, S/o. Virappa,
Age: 45 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-45, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
80. Vuke Nagendra Babu, S/o. Subba Rao,

Age: 26 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-45, Jagannadhapuram Village,
Kistaram, Sathupalle Mandal, Khammam - 507 303.

81. Vuke Saikrishna, S/o. Subbarao,
Age: 23 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-45, Jagannadhapuram Village,
Sathupalle Mandal, Khammam - 507 303.
82. Vuke Krishna Kumari, D/o. Subbarao,
Age: 21 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-40, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
83. Mechu Vijaya, W/o. Venkateswararao,
Age: 37 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 5-15, Redyalapadu, Nagupalle,
Khammam - 507 303.
84. Mechu Sravani, D/o. Venkateswararao,
Age: 22 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 5-15, Redyalapadu, Nagupalle,
Khammam - 507 303.
85. Vuke Chellamma, W/o. Laxmaiah,
Age: 82 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-46/A, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
86. Vuke Jayaraju, S/o. Sathyanarayana,
Age: 32 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 4-85/A, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
87. Vaggela Kantha Rao, S/o. Jogappal,
Age: 37 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-29, Jagannadhapuram Village,
Kistaram, Sathupalle, Khammam - 507 303.
88. Gaddam Kannamma, W/o. Bhadramma,
Age: 36 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-31, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
89. Ramakrishna Kunja, S/o. K. Raghavulu,
Age: 35 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-47, Main Road, Jagannadhapuram Village,
Sathupally, Khammam - 507 303.
90. Yelakam Veerabhadram, S/o. Laxmudu,
Age: 38 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-63, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
91. Gundi Narasimha Rao, S/o. Rajulu,
Age: 31 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-20, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.

- 11
92. Karam Padma, W/o. Ramaswamy,
Age: 38 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-44/A, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
 93. Karam Nagendrababu, S/o. Ramaswamy,
Age: 26 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-48/A, Jagannadhapuram Village,
Khammam - 507 303.
 94. Vuke Raghavarao, S/o. Rajulu,
Age: 39 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-22, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
 95. Vuke Rajulu, S/o. Pothuraju,
Age: 72 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-22, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
 96. Vuke Rambabu, S/o. Bajarui,
Age: 45 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-8, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
 97. Gundi Mangamma, W/o. Gundi Venkatesh,
Age: 40 years, Occ: Agriculture/Agriculture labour,
R/o. Main Road, Jagannadhapuram Village,
Kistaram, Sathupalle Mandal, Khammam - 507 303.
 98. Gundi Ramakrishna, S/o. Venkatesh,
Age: 24 years, Occ: Agriculture/Agriculture labour,
R/o. Main Road, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
 99. Gaddam Nagamani, W/o. Venkatesh,
Age: 41 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-17, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
 100. Vuke Varalakshmi, W/o. Srinu,
Age: 33 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-61/b, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
 101. Paddam Purnachandra Rao, S/o. Mallesh,
Age: 47 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-14, Jagannadhapuram Village,
Sathupalle Mandal, Khammam - 507 303.
 102. Paidam Ramakrishna, S/o. Nageshwar,
Age: 32 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-51/b, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
 103. Mogili Pullarao, S/o. Venkappa,

Age: 50 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-16, Main Road, Jagannadhapuram Village,
Kistaram, Sathupalle Mandal, Khammam - 507 303.

104. Mogili Muralikrishna, S/o. Pulla Rao,
Age: 20 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-16, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
105. Vuke Venkamma, W/o. Nageshu,
Age: 36 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-40/A, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
106. Modiyam Prasad, S/o. Raghavulu,
Age: 30 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 4-85/A, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
107. Korsa Narsamma, W/o. Korsa Ramakrishna,
Age: 40 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-53, Main Road, Jagannadhapuram Village,
Kistaram, Sathupalle Mandal, Khammam - 507 303.
108. Vuke Krishna, S/o. Venkappa,
Age: 32 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-40, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
109. Vuke Mahesh, S/o. Sathyanarayana,
Age: 39 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-43, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
110. Vuke Ademma, W/o. Vuke Chelamappa,
Age: 73 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-46, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
111. Soyam Pothamma, W/o. Potti,
Age: 42 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-50/B, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
112. Soyam Naveen, S/o. Potti,
Age: 22 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-50/B, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
113. Thati Venkatswarlu, S/o. Chalamaiiah,
Age: 40 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 1-96, Main Road, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
114. Gaddam Saraswathi, D/o. Chinna Katappa,
Age: 53 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-27, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.

115. Gaddam Rama Krishna, S/o. Pedda Venkateswarlu,
Age: 32 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-28, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
116. Theilam Yarraiah, S/o. Ramaiah,
Age: 49 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-34, Jagannadhapuram Village,
Kistaram, Sathupalle, Khammam - 507 303.
117. Sunnam Durga, W/o. Krishna,
Age: 30 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-10, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
118. Vade Srinu, S/o. Banumanthu,
Age: 42 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-17/1, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
119. Vuke Yasoda, W/o. Satyanarayana,
Age: 50 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-43, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
120. Vuke Yalla Rao, S/o. Chalamappa,
Age: 40 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-46, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
121. Vuke Rahul, S/o. Yallarao,
Age: 21 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-46, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
122. Vuke Venkatesh, S/o. Pullaiah,
Age: 36 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-36, Jagannadhapuram Village,
Cherukupalle, Kistaram, Sathupalle, Khammam - 507 303.
123. Sunnam Narasimha Rao, S/o. Potti,
Age: 38 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-12, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
124. Sunnam Venkatamma, W/o. Potti,
Age: 72 years, Occ: Agriculture/Agriculture labour,
R/o. H.No., Jagannadhapuram Village,
VTC: Cherukupalle, PO: Kistaram,
Sathupalle Khammam - 507 303.
125. Sunnam Ganesh, S/o. Narasimha Rao,
Age: 20 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-12, Jagannadhapuram Village,
Kistaram, Sathupalle, Khammam - 507 303.
126. Madivi Raghavamma, W/o. Madivi Pothappa,

- Age:57 years, Occ: Agriculture/Agriculture labour,
R/o. H.No., Jagannadhapuram Village,
Sathupalli Mandal, Khammam - 507 303.
127. Vuke Chinna Venkatesh, S/o. Chinna Rajulu,
Age: 40 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-32, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
128. Vuke Sriram, S/o. Venkatesh,
Age:22 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-32, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
129. Vuke Venkateshwar Rao, S/o. Rajulu,
Age: 50 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-32/A, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
130. Vuke Prameela Rani, D/o. Venkateshwar Rao,
Age:20 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-32/A, Main Road,
Jagannadhapuram Village, Khammam - 507 303.
131. Thati Venkateswara Rao, S/o. Rajulu,
Age: 44 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-2/B, Main Road, Jagannadhapuram Village,
Sathupalle Mandal, Khammam - 507 303.
132. Vuke Arjuna, S/o. Veeraswami,
Age:44 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-2/A, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
133. Vuke Sravani, D/o. Arjun,
Age:25 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-2/A, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 115.
134. Vue Rohitha, D/o. Arjun,
Age:22 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-2/A, Main Road, Jagannadhapuram Village,
Kistaram, Sathupalle Mandal, Khammam - 507 303.
135. Uke Pedda Rathamma, W/o. Satyama,
Age: 67 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 1-32, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
136. Vooke Savithri, D/o. Subba Rao,
Age:50 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 7-26, Reddy Colony,
Bhupalpalli, Warangal - 506 169.
137. Vooke Ranjith Kumar, S/o. Nageshwararao,
Age: 33 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-2/B, Jagannadhapuram Village,
Cherukupalle, Khammam - 507 303.

138. Soyam Parvati, W/o. Nageswara Rao,
Age: 48 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-2/B/1, Jagannadhapuram Village,
Kistaram, Sathupalle Mandal, Khammam - 507 303.
139. Soyam Jagadeswari, D/o. Nageshwara Rao,
Age: 23 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-1, Main Road, Jagannadhapuram Village,
Khammam - 507 303.
140. Sunnam Pedda Venkatesh, S/o. Potti,
Age: 57 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-5, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
141. Sunnam Venkappa, rep. by Sunnam Pedda Venkatesh,
Age: 57 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-5, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
142. Sunnam Seeta, D/o. Pedda Venkatesh,
Age: 27 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-5, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
143. Sunnam Rajeswari, D/o. Sunnam Venkatesh,
Age: 23 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-11, Main Road, Jagannadhapuram Village,
Kistaram, Sathupalle, Khammam - 507 303.
144. Kunja Venkatamma, W/o. Chinna Ramulu,
Age: 69 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-8, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
145. Sunnam Ravi, S/o. Muthyalu,
Age: 36 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-7/A, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
146. Sunnam Nagamma, W/o. Sunnam Muthyalu,
Age: 42 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-7, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
147. Vooke Raju, S/o. Venkatesh,
Age: 30 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-32, Main Road, Jagannadhapuram Village,
Kistaram, Sathupalle Mandal, Khammam - 507 303.
148. Garapati Ademma, W/o. Subbamma,
Age: 79 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-1, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
149. Vuke Mangamma, W/o. Rajulu,
Age: 82 years,

R/o. H.No. 2- 3, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.

150. Vuke Kannarao, S/o. Rajulu,
Age: 42 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-3, Jagannadhapuram Village,
Kistaram, Khammam - 507 303.
151. Vuke Krishnaiah, S/o. Pedda Chelamappa,
Age: 73 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-4, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
152. Vuke Ramarao, S/o. Krishnaiah,
Age: 52 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-4, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
153. Vuke Venkatesh, S/o. Bazar,
Age: 34 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-5, Jagannadhapuram Village,
Kistaram, Sathupalli, Khammam - 507 303.
154. Vuke Venkatamma, W/o. Bazar,
Age: 70 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-5, Jagannadhapuram Village,
VTC: Cherukupalle, PO: Kistaram,
Sathupalle, Khammam - 507 303.
155. Kunja Balaraju S/o. Chinna Ramulu,
Age: 35 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-8, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
156. Vuke Balaji, S/o. Venkateswarlu,
Age: 32 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-32, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
157. Kalam Hema Kumari, S/o. Kalam Muthyalu,
Age: 59 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-2/A, Jagannadhapuram Village,
Near Water Tank, Kistaram, Sathupalle Mandal,
Khammam - 507 303.
158. Kunja Bharathi, W/o. Kunja Venkatara Rao,
Age: 42 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-32, Jagannadhapuram Village,
Kistaram, Sathupalle Mandal, Khammam - 507 303.
159. Kunja Pushpalatha, D/o. Knja Venkateswara Rao,
Age: 24 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-32, Main Road, Jagannadhapuram Village,
Sathupalle Mandal, Khammam - 507 303.
160. Kunja Kumar, S/o. Venkateswara Rao,
Age: 22 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-32, Main Road, Jagannadhapuram Village,

Sathupalle Mandal, Khammam - 507 303.

161. Kunja Rajamma, W/o. Kunja Eedappa,
Age: 75 years,
R/o. H.No. 2-3, Main Roa, Jagannadhapuram Village,
Kistaram, Sathupalle Mandal, Khammam - 507 303.
162. Paida Vasundara, D/o. Adinarayana,
Age: 26 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 1-18, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
163. Saida Krishnaveni, D/o. Narasimha Rao,
Age: 25 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-31/1, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.
164. Veddula Anasurya, W/o. Veddula Munesh,
Age: 44 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-8, Jagannadhapuram Village, Near: Water Tank,
Sathupalle Mandal, Khammam - 507 303.
165. Veddula Rajini, D/o. Veddula Munesh,
Age: 22 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-8, Jagannadhapuram Village, Near: Water Tank,
Sathupalle Mandal, Khammam - 507 303.
166. Veddula Durgarao, S/o. Veddula Munesh,
Age: 24 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-8, Jagannadhapuram Village, Near: Water Tank,
Sathupalle Mandal, Khammam - 507 303.
167. Vuke Pavitra, D/o. Vuke Nagesh,
Age: 22 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-40/A, Jagannadhapuram Village,
Sathupalle Mandal, Khammam - 507 303.
168. Sunnam Rajulu, S/o. Potti,
Age: 60 years, Occ: Agriculture/Agriculture labour,
R/o. H.No. 2-10, Jagannadhapuram Village,
Cherukupalle, Kistaram, Khammam - 507 303.

... Petitioners

AND

1. The State of Telangana, Rep. by its Principal Secretary,
Revenue Department (Land Acquisition)
Secretariat Buildings, BRKR Bhavan,
Hyderabad, Telangana-500063.
2. The Singareni Collieries Company Ltd.,
Rep. by its Chairman & M.D.,
Kothagudem Collieries,
Bhadradri Kothagudem District, Telangana - 507 101.
3. The District Collector, (LA),
Khammam District, Telangana.

4. The Joint Collector (LA), Khammam District, Telangana.
5. The Revenue Divisional Officer (LA) (RDO), Khammam District, Telangana.
6. The Tahsildar, Sathupally Mandal, Khammam District, Telangana.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a writ, order or direction more particularly one in the nature of Writ of Mandamus declaring the acts of the respondent No.3 in not considering the representation submitted by petitioners and not providing the Rehabilitation and Resettlement benefits, by consistently decreasing the amount to be paid out for the said benefits from Rs.11,64,000/- to Rs.7,61,000/- under one pretext or the other unreasonably to the detriment of the petitioners despite acquisition of Agricultural Lands and Residential houses and Lands for Kistaram OCP, in Jagannathapuram Village, Cherukupally Grampanchayat, Sathupalli mandal, as illegal, arbitrary, in violation of Right to Fair Compensation and Transparency in Land Acquisition Rehabilitation and Resettlement Act, 2013, RFCTLARR Act 2013, Articles 14, 21 of Constitution of India and in violation of principles of natural justice and consequently to direct the respondent authorities to provide rehabilitation package as firstly decided for Rs.11,64,000/- or in accordance with rehabilitation benefits granted in other projects in Telangana and resettlement benefits as mandated and in accordance with the provisions of Right to Fair Compensation, Transparency in Land Acquisition Rehabilitation and Resettlement Act, 2013, before displacing the Petitioners for Kistaram OCP.

I.A. NO: 1 OF 2021

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay further activities, including dispossession of the Petitioners from the agricultural lands acquired and Residential houses in Jagannathampuram Village, Cherukupalli Gram Panchayat, Sathupalli Mandal, in accordance with Section 38 of the Right to fair Compensation and Transparency in land Acquisition Rehabilitation and Resettlement Act, 2013, pending outcome of the main writ petition.

Counsel for the Petitioner: SRI R.R.KALYAN

**Counsel for the Respondent No.1, 3 to 6: Ms. RADHA REDDY KATTA,
AGP FOR LAND ACQUISITION**

Counsel for the Respondent No.2: SRI P.SRI HARSHA REDDY, SC FOR SCCL

The Court made the following: ORDER

HIGH COURT FOR THE STATE OF TELANGANA

THE HON'BLE SRI JUSTICE VAKITI RAMAKRISHNA REDDY

WRIT PETITION No.2000 of 2021

DATE: 02.04.2026

Between:

Mogili Nagesh and others.

... Petitioners

And

The State of Telangana,
Rep. by its Principal Secretary,
Revenue Department, (Land Acquisition),
Secretariat Buildings, BRKR Bhavan,
Hyderabad, Telangana and others.

... Respondents

ORDER:

This writ petition is filed seeking the following relief/s :

"...to issue a writ, order or direction more particularly one in the nature of Writ of Mandamus declaring the acts of the respondent No.3 in not considering the representation submitted by petitioners and not providing the Rehabilitation and Resettlement benefits, by consistently decreasing the amount to be paid out for the said benefits from Rs.11,64,000/- to Rs.7,61,000/- under one pretext or the other unreasonably to the detriment of the petitioners despite acquisition of Agricultural Lands and Residential houses and Lands for Kistaram OCP, in Jagannathapuram Village, Cherukupally Grampanchayat, Sathupalli mandal, as illegal, arbitrary, in violation of Right to Fair Compensation and Transparency in Land Acquisition Rehabilitation and Resettlement Act, 2013, RFCTLARR Act 2013, Articles 14, 21 of Constitution of India and in violation of principles of natural justice and consequently to direct the respondent authorities to provide rehabilitation package as firstly decided for Rs.11,64,000/- or in accordance with rehabilitation benefits granted in other projects in Telangana and resettlement benefits as mandated and in accordance with the provisions of Right to Fair Compensation, Transparency in Land Acquisition Rehabilitation and. Resettlement Act, 2013, before displacing the Petitioners for Kistaram OCP and pass such other order or orders as this Honourable Court deems fit and necessary in the interest of justice, and pass...".

2. Heard Sri R.R.Kalyan, learned counsel appearing on behalf of the petitioners, Ms. Radha Reddy Katta, learned Assistant Government

Pleader for Land Acquisition appearing on behalf of the respondent Nos.1, 3 to 6 and Sri P.Sree Harsha Reddy, learned Standing Counsel for Singareni Collieries appearing on behalf of respondent No.2.

3. It is not in dispute that the Government had issued a preliminary notification dated 29.01.2019, which was published on 07.02.2019, for the purpose of Construction of Kistaram O.C.P Project in Jagannathapuram Village, Cherukupally Grampanchayat, Sathupally Mandal, Khammam District. Pursuant thereto, respondent No.5 had passed an award in R.C.No.C/11/2018, dated 09.07.2019, whereby the compensation was awarded in favour of the petitioners in respect of their respective lands in lieu of acquisition of the said lands among other.

4. The present writ petition is concerning the R&R benefits, which the respondents proposed to consider upon conducting social economic survey in terms of Section 16(1) of Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (RFCTLARR Act), proposing to grant benefits which are quoted in Paragraph No.11 in Page No.10 of the counter affidavit filed by respondent No.5. The said proposal was made in terms of the schedule

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annexed to the G.O.Ms.No.92, Revenue (JA&LA) Department, dated 31.05.2017. However, subsequently, the said proposal was revised by reducing the said benefits drastically, including reduction of housing assistance from Rs.5,04,000/- to Rs.1,25,000/-. Similarly, even in respect of other heads also amounts were substantially decreased. Challenging the said action of the respondents, the petitioners have invoked the jurisdiction of this Court under Article 226 of Constitution of India. Such reduction according to the petitioners is arbitrary and unjustified contrary to statutory mandate and discriminatory and therefore sought a direction to the concerned respondents to provide R&R package, as proposed initially and in accordance with the G.O.Ms.No.92, dated 31.05.2017.

5. On the other hand, counter affidavits were filed by respondent Nos.3 to 5, disputing the claim of the petitioners contending that as per the guidelines issued by the Government, revised proposals were published under Section 16 of the Act, so as to maintain uniformity in the package offered under all the SCCL Projects in Telangana State.

6. The limited issue that arises for consideration is that whether the petitioners are entitled to enforcement of the initially proposed R&R

benefits or whether the revised can be sustained without individual consideration of their claims.

7. The grievance of the petitioners pertains to non-consideration of their representations and reduction of R&R benefits without adequate justification. Determination of R&R entitlement necessarily involves factual evaluation, including eligibility, extent of displacement and applicability of governing policy. Such exercise falls within the domain of the competent authority, which must undertake the same upon due consideration of all the relevant material.

8. Without expressing any opinion on merits of the case, this Court is of the opinion that ends of justice would be met by directing re-consideration of the petitioners claims.

9. Accordingly the writ petition is disposed of with the following directions:

(i) the petitioners shall submit a fresh written representation to respondent No.5 along with all the relevant particulars and supporting documents for grant of said R&R package, within a period of two (02) weeks from the date of receipt of a copy of this order.

(ii) Upon receipt of such representation from the petitioners, the respondent No.5 is hereby directed to consider the same by affording them an opportunity of hearing, and pass a reasoned order, within a period of six (06) weeks thereafter. It is needless to observe that the order so passed by respondent No.5, shall be communicated to the petitioners.

(iii) In the circumstances of the case, there shall be no order as to costs.

As a sequel, all pending miscellaneous applications, if any, in these appeals, shall stand closed.

Sd/- P. PONNA KRISHNA
ASSISTANT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Principal Secretary, Revenue Department (Land Acquisition) Secretariat Buildings, BRKR Bhavan, Hyderabad, Telangana, State of Telangana-500063.
2. The Chairman and M.D., Singareni Collieries Company Ltd., Kothagudem Collieries, Bhadradi Kothagudem District, Telangana - 507 101.
3. The District Collector, (LA), Khammam District, Telangana.
4. The Joint Collector (LA), Khammam District, Telangana.
5. The Revenue Divisional Officer (LA) (RDO), Khammam District, Telangana.
6. The Tahsildar, Sathupally Mandal, Khammam District, Telangana.
7. One CC to SRI R.R.KALYAN, Advocate [OPUC]
8. One CC to SRI P.SRI HARSHA REDDY, SC FOR SCCL [OPUC]
9. Two CCs to GP FOR LAND ACQUISITION, High Court for the State of Telangana at Hyderabad [OUT]
10. Two CD Copies

BSR/DAN

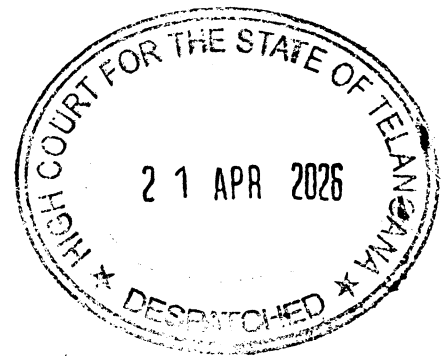
Ks

HIGH COURT

DATED: 02/04/2026

ORDER

WP.No.2000 of 2021



**DISPOSING OF THE WRIT PETITION,
WITHOUT COSTS**

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